## National Company Law Tribunal Allahabad Bench

## Allahabad

CP 16/233/15

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.09.2016.

NAME OF THE COMPANY: Carpet Export Promotion Council SECTION OF THE COMPANIES ACT: u/s 621 A of the Companies Act, 1956.

Sl. No. Name Designation Representation Signature

1.

2.

<u>Order dated 22.09,2016</u>

## CP No. 16(ND)/2015 Carpet Export Promotion Council

There is no response from both parties on the compound application. We have ordered notice to the ROC also. Await the report of action taken by the ROC, till 20.10.2016 and in the meanwhile office is directed to confirm from the office of ROC about the action taken.

List the matter on 20.10.2016.

SH.VSR AVADHANI (Judicial Member)

SH. H.P. CHATURVEDI (Judicial Member)

Dated 22.09.2016